

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
2.	Comp. App. (AT) No. 137 of 2021	Patel Hydro Power Pvt. Ltd. & Ors. Vs. ---	Shikher Upadhay	

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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**